

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 01.04.2002

OA 324/2001

Naveen Gupta s/o Shri Gopal Dass Gupta r/o E-303, Lal
Kothi Scheme, Jaipur, aspirant for appointment on the post
of Lower Division Clerk.

..Applicant

Versus

1. Union of India through its Secretary, Department of Home, Ministry of Home Affairs, New Delhi.
2. Secretary, Staff Selection Commission, 12-CGO Complex, Lodi Road, New Delhi.
3. Regional Director (North) Block 'C' 12- CGO Complex, Lodi Road, New Delhi.
4. Chief Commissioner of Income Tax, Rajasthan, Statue Circle, Jaipur.
5. Accountant General, Accounts and entitlement Rajasthan, Jaipur.

.. Respondents

Mr. C.B.Sharma, counsel for the applicant

Mr. S.M.Khan, counsel for respondent No. 1 to 3

Mr. Gaurav Jain, proxy counsel to Mr. N.K.Jain, counsel for respondent No.4

Mr. Sanjay Pareek, counsel for respondent No.5

CORAM:

Hon'ble Mr. S.K.Agarwal, Member (Judicial)

Hon'ble Mr. H.O.Gupta, Member (Administrative)

ORDER (ORAL)

Per Hon'ble Mr. S.K. Agarwal, Member (Judicial)



In this OA filed under Section 19 of the Administrative Tribunals Act, the applicant makes a prayer to direct the respondents to appoint the applicant on the post of Lower Division Clerk from the date his juniors were so appointed with all consequential benefits.

2. Reply has been filed by the respondent No. 1, 2 and 3 and additional reply has also been filed by the aforesaid respondents. In the reply, it has been made very clear that during the pendency of the OA, the applicant has been appointed on the post of Lower Division Clerk. Therefore, this OA has become infructuous.

3. The learned counsel for the applicant also admits that the applicant has been given appointment as per the order of appointment Ann.R1.

4. In view of the submissions made by the respondent No. 1, 2 and 3 in the reply which has also been admitted by the learned counsel for the applicant, this OA is disposed of as having become infructuous. No order as to costs.



(H.O.GUPTA)

Member (Administrative)



(S.K.AGARWAL)

Member (Judicial)